GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3179 ANSWERED ON:15.03.2011 EXTENSION OF JNNURM

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of cities covered under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) whether the Government is planning to extend the JNNURM to some more cities in the country;
- (c) if so, the details of the cities identified for the purpose, State-wise;
- (d) the number of projects sanctioned and under implementation under JNNURM in the States, State-wise during the last financial year;
- (e) whether these projects are being implemented effectively; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): List of number of cities covered under the Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is at annexure-I.
- (b) & (c): It was proposed to include the following 28 cities/urban agglomerations with population of 5 lakh and above as per 2001 Census under the UIG component of JNNURM:-

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S.No. Name of the State Name of Town
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- 1 Andhra Pradesh Guntur, Warangal
- 2 Chattisgarh Durg-Bhilai Nagar
- 3 Gujarat Bhavnagar, Jamnagar
- 4 Karnataka Belgaum, Mangalore Hubli-Dharwad
- 5 Kerala Kozhikode
- 6 Madhya Pradesh Gwalior
- 7 Maharashtra Amravati,Bhiwandi Aurangabad Kolhapur,Solapur
- 8 Orissa Cuttak
- 9 Punjab Jalandhar
- 10 Rajasthan Bikaner, Jodhpur, Kota
- 11 Tamilnadu Salem, Tiruppur, Tiruchirappalli
- 12 Uttar Pradesh Aligarh ,Bareilly,Ghaziabad, Gorakhpur, Moradabad

On account of resource constraints, these cities could not be included in UIG of JNNURM.

(d) to (f): Details of projects approved under UIG of JNNURM during 2009-10, State-wise is at annexure-II. The implementation of the

projects is done by the agencies of State Government/Urban Local Body (ULB). For an effective implementation, the progress of the projects is monitored by the State Government through the State Level Nodal Agency (SLNA) and Independent Review & Monitoring Agency (IRMA) for the State. The implementation of the approved projects are also constantly monitored by Government of India through Quarterly Progress Reports (QPRs) and review meetings at various levels. Since inception of the Mission, 84 (Eighty Four) projects have been reported physically complete so far. The remaining projects are at various stages of implementation.